

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,
NORTH-EAST DISTRICT, KARKARDOOMA COURTS, DELHI.

ORDER

In supersession to earlier order no. 5793-5803/Powers/Judl./N-E/KKD/Delhi/2022 dated 28th September, 2022, the following Judicial Officers are hereby nominated as Officer Incharge of the branches of North-East District, Karkardooma Courts, Delhi as mentioned against their names with immediate effect:-

Ser No.	Name of the Committee	Name of the Judicial Officers	Designated as
1	Leave Sanctioning Authority (Staff)	Ms. Charu Gupta, ASJ (POCSO)/NE	Officer Incharge
		Sh. Rupinder Singh Dhiman, MM	Link Officer

Any correspondence with the Principal District & Sessions Judge (HQs), Delhi and the Hon'ble High Court of Delhi, New Delhi, shall be done only through the undersigned.

Ramesh Kumar
 (RAMESH KUMAR-I)
 Principal District & Sessions Judge,
 North-East District,
 Karkardooma Courts, Delhi.

No. 6399-6408 /Powers/Judl./N-E/KKD/Delhi/2022

Dated : 29 OCT 2022

Copy forwarded for information and necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The Officers concerned.
4. All the Judicial Officers of North-East District, KKD Courts, Delhi.
5. The A.O. (Judl.) of all the Branches of North-East District, KKD Courts, Delhi.
6. PRO/APRO, THC/KKD Courts, Delhi.
7. The Website Committee, Tis Hazari Courts/KKD Courts, Delhi.
8. R&I Branch, North-East District, KKD Courts, Delhi to upload the same on LAYERS.
9. P.S./Reader to the undersigned.

Ramesh Kumar
 Principal District & Sessions Judge,
 North-East District,
 Karkardooma Courts, Delhi.

W. J. H.